

MR. SPEAKER : Calling-attention. Shri Supakar.

श्री मोलू प्रसाद (बांसगांव) : अध्यक्ष महोदय, मैंने एक बात जाननी चाही थी, संसद-कार्य मन्त्री से.....

अध्यक्ष महोदय : अब 12 बज गए हैं।

श्री मोलू प्रसाद : यह सवाल बड़ा अहम है।

अध्यक्ष महोदय : सम्भली साहब भी चाहते हैं और वो साहब भी चाहते हैं।

श्री मोलू प्रसाद : अगर इस तरह मे हमको जानकारी नहीं मिलेगी तो फिर यही हो सकता है कि हम खड़े हो कर हल्ला मचायें।

MR. SPEAKER : You can do *hulla*. I have no objection.

12.03 Hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

WIDESPREAD STUDENT AGITATION IN CERTAIN UNIVERSITIES OF UTTAR PRADESH

SHRI SRADHAKAR SUPAKAR (Sambalpur) : Sir, I call the attention of the Minister of Education to the following matter of urgent public importance and I request that he may make a statement thereon :—

Widespread student agitation and breach of peace in Banaras Hindu University, Allahabad University and other Universities in Uttar Pradesh.

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : Sir, the recent disturbances in some of the Universities in U.P. commenced on August 30, 1968 with the Banaras Hindu University. Soon after the announcement of the election results of the Students' Union, some stray cases of assault on the students were reported. On September 25, a group of students stopped the car of the Vice-Chancellor and the Rector and beat two peons who tried to protect the Vice-Chancellor from physical assault.

On account of this indulgence in violence and gross acts of indiscipline, 3 students were expelled by the Vice-Chancellor. On October 28, the agitators tried to force their entry with loudspeakers in the University Campus. When this was resisted by the proctorial staff of the University, the students threw brickbats on them and used lathis. On November 6, a procession was taken out in the University Campus, pressing for the withdrawal of the expulsion orders. The demonstrators stormed the University Central Office. The also threatened the Vice-Chancellor that he would be dragged and killed if he did not withdraw the expulsion orders

श्री रवि राय (पुरी) : यह जोशी जी की रिपोर्ट है।

DR. TRIGUNA SEN : The Vice-Chancellor requested for help of the police and the District Magistrate and Senior Superintendent of Police reached his residence. The mob broke the gates of the Vice-Chancellor's residence, stoned his house and indulged in brick-bating, causing considerable damage. As a result of this, a number of police officers and some students were injured. In the University and nearby areas Section 144 was promulgated for 15 days from the same date. On November 7, the students set fire to certain deposits of hay of the Agriculture College and the timber of a contractor. Their efforts to set fire to adjoining buildings was foiled by timely arrival of the firebrigade and the police.

The situation has started returning to normal since November 9 and there has been no significant incident since then. From the same date, police in uniform has remained confined to the Vice-Chancellor's lodge, power station, water works and university press. The teaching work in the University is continuing with more or less normal attendance.

The trouble in Allahabad University started on October 31, when the students pressed the Vice-Chancellor with a number of demands. The students organised meetings and some of them went on hunger strike. Subsequently

the hunger strike was called off but the agitation was restarted on November 7. On November 9, the students indulged in stone throwing and damaged the University property. Some teachers were also manhandled. The police was called and the students were dispersed without use of any force. The police left the campus thereafter. On November 11, a mob of students raided the Registrar's Office.....

SHRI HEM BARUA (Mangaldai) : Not a mob of students; a group of students.

DR. TRIGUNA SEN : All right; a group of students.

MR. SPEAKER : This is about the language only.

DR. TRIGUNA SEN : burnt some files and attempted to break the door leading to the Registrar's room. The police was again called and the mob dispersed. On November 12, on several occasions, the agitators had to be chased away by the police inside the campus of the University. We have been trying since last night to contact the Vice-Chancellor to obtain the latest information. But that has not been possible as the telephone line was out of order. According to the press reports this morning, the University has been closed by the Vice-Chancellor because of continued agitations by the students.

In Gorakhpur University a section of the students went on strike on November 8, protesting against incidents in the Banaras Hindu University and pressing their own demands which include the withdrawal of orders regarding increase in the examination fees. The Vice-Chancellor has suspended teaching work in the University till November 16.

As the House is aware, cases of students indiscipline are occurring in different parts of the country, and even abroad. In this matter I fully share the concern of the Members. It is unfortunate that in several cases the students have taken law in their own hands. I appeal to all sections of the House not

to encourage any outside interference in the working of the Universities.

The Universities in India are autonomous organisations. They are governed by their respective Acts of incorporation, as passed by the Parliament or the State Legislature, as the case may be. Apart from giving financial assistance, the Government have also the responsibility for maintaining law and order. If the Vice-Chancellor of a University asks for police help, such help has to be rendered. In the recent disturbances in the universities under reference, I must say that wherever the police entered the campus of the University, it was done so on the specific request of the university authorities.

I would also like to inform the House that I have received a letter from the Vice-Chancellor of the Banaras Hindu University in which he has expressed the view that there is an urgent need for a thorough enquiry into the question of discipline and maintenance of law and order in the University.

SHRI VASUDEVAN NAIR (*Peer-made*) : Remove him first (*Interruptions*).

श्री रवि राय : जोशी को हटाइये, जोशी को निकालिए ।

DR. TRIGUNA SEN : For this purpose, he has proposed that the Executive Council of the University should immediately appoint a Committee to investigate the matter and make such recommendations as may be considered necessary or expedient for remedying the situation and for improving the general tone of discipline and law and order in the University. I have accepted his recommendation and I hope that the Committee will be set up soon by the University.

SHRI SRADHAKAR SUPAKAR : It is no consolation when the Minister says that student indiscipline is the order of the day in most parts of India and also outside India. The tales of the U.P. universities are most harrowing. We are receiving reports of extensive damage to the properties in the Allahabad University. The hon. Minister has

[Shri Sradhakar Supakar]

referred to arson in the Banaras Hindu University. But what is very serious is the attack on Prof. G. R. Sharma of the Allahabad University and the alleged attack on Prof. Pattavardhan, Proctor of the Banaras Hindu University, thus making the life in the campus, even for professors, very risky. Reports have also been received of the attempts of dragging students from their classrooms and, in the past, of garlanding all-India leaders with garlands of shoes, which is the most deplorable state of affairs. May I know what steps Government are actually taking, apart from merely appointing a committee in the case of the Banaras Hindu University,—not remaining satisfied with mere platitudes that all these things are happening throughout India and the world—to see that this utter lawlessness in some of the U.P. universities is strongly curbed?

DR. TRIGUNA SEN : There is a difference between discipline amongst the students and the question of law and order. To maintain discipline in the universities, recently the Chairman of the University Grants Commission met the Vice-Chancellors of universities; they want a certain procedure to meet the academic demands of the students and they are being attended to. About the question of law and order, it is sometimes impossible for the Vice-Chancellor to maintain it and, therefore, he takes the help of the Police to do it. We cannot find any other solution.

श्री प्रकाशबीर शास्त्री (हापुड़) : अध्यक्ष, महोदय, हमारे देश में शिक्षण संस्थाएँ यों तो बहुत हैं, लेकिन अलीगढ़, बनारस और शान्ति निकेतन इन तीनों विश्वविद्यालयों की अपनी एक ऐतिहासिक और सांस्कृतिक पृष्ठभूमि रही है। महामना पंडित मदन मोहन मालवीय ने जब बनारस हिन्दू विश्वविद्यालय की स्थापना की तो उन के मस्तिष्क में इस विश्वविद्यालय को नालन्दा और तक्षशिला विश्वविद्यालयों का रूप देने का विचार था। पराधीन भारत में सौभाग्य से यह विश्वविद्यालय अपने लक्ष्य की ओर बढ़ता रहा लेकिन स्वतन्त्र भारत में पहले इस विश्वविद्यालय में उत्तर और दक्षिण

के नाम पर एक आन्दोलन चला, उस के बाद जातियों के नाम पर आन्दोलन चला, और अब यह विश्वविद्यालय राजनीतिक दांव-पेच का अड्डा बना हुआ है, जिस का प्रभाव उत्तर प्रदेश के दूसरे विश्वविद्यालयों पर हो रहा है।

में इस बात की तह में नहीं जाऊंगा कि इस परिस्थिति को बिगाड़ने में कम्युनिस्ट पार्टी या एस० एस० पी० का हाथ है अथवा जन संघ या आर० एस० एस० का हाथ है। मेरा कहना यह है कि जो कुछ यहां हो रहा है उस को सख्ती के साथ दबाना चाहिए ताकि यह विद्या मन्दिर जो इस तरह की बातों का गढ़ बन रहा है उन से दबा रह सके। स्थिति यहां तक आ गई है, जैसा अभी शिक्षा मन्त्री जी ने कहा, कि विश्वविद्यालय कैम्पस के अन्दर ऐग्निकल्चर कालेज का सामान जलाया गया और जो ईंधन वहां रक्खा हुआ था वह भी जलाया गया। हिन्दू विश्वविद्यालय में पहली बार यह घटना घटी है जब पेट्रोल ने जग लगाने तथा फासफोरस आदि का भी इस्तेमाल हुआ। वहां पर ही नहीं बल्कि उत्तर प्रदेश की अधिकांश शिक्षा संस्थाओं में यह प्रवृत्ति बढ़ती जा रही है। विद्यार्थियों के एक वर्ग का यह व्यवसाय हो गया है कि बराबर फेल होते रहें और अगर किसी प्रकार पास भी हो जाएं तो दूसरे विषयों में प्रवेश ले लें। बाहर से उनको वहां बने रहने के लिए पैसा मिलता है। उन्होंने विश्वविद्यालयों को इसी प्रकार की अपनी गतिविधियों का अखाड़ा बना रक्खा है और यह शिक्षण संस्थाएं बरबाद होती चली जा रही हैं। श्री जगजीवन राम को याद होगा कि उन के साथ क्या घटना घटी थी? यह विद्यार्थी वही थे जिन्होंने कहा था कि प्रधान मन्त्री के गले में रस्सी डाल कर उन्हें गिरफ्तार कर जन कोर्ट में लाया जाये। आज वही विद्यार्थी यह कहते हुए घूमते फिरते हैं जगह जगह पर कि उप-कुलपति है उस का विस्तर दो दिन में बन्द होने वाला है। शिक्षा मन्त्री ने हम से कह दिया है कि वह हमारे साथ हैं।

मैं यहां जो बात विशेष रूप से निवेदन करना चाहता हूँ वह यह कि शिक्षा मन्त्री जी इस बात का स्पष्टीकरण करें कि जो विद्यार्थी इस प्रकार की बातें कहते घूम रहे हैं उन की कमर के ऊपर केन्द्र के किसी व्यक्ति का हाथ तो नहीं है? अगर इस प्रकार स विश्वविद्यालयों के उप-कुलपतियों को विद्यार्थियों के आन्दोलनों से हटाया जाता रहा तो कौन इस प्रकार के विश्वविद्यालयों में उप-कुलपति बन कर वहां शांति और विद्या के प्रति आस्था पैदा कर क्या सकेगा ?

दूसरी बात मैं यह जानना चाहता हूँ— और यहां पर बनारस विश्वविद्यालय के भूतपूर्व चांसलर डा० कर्ण सिंह भी बैठे हुए हैं, शिक्षा मन्त्री भी बैठे हुए हैं, वह बतलायें— कि इतनी बड़ी घटना घटने के बावजूद कोई व्यक्ति वहां क्यों नहीं गया, जिस ने अपनी आंखों में वहां की गारी स्थिति अध्ययन किया होता। वह यह भी बतलायें कि वर्तमान उप-कुलपति और शिक्षा मन्त्रालय में किसी प्रकार का कोई मतभेद तो नहीं चल रहा है? जिस में कि विश्वविद्यालय के भावी रूप को और उत्तर प्रदेश की अन्य शिक्षण संस्थाओं को इस प्रकार के कुप्रभावों से बचाया जा सके।

SHRI D. C. SHARMA (Gurdaspur): In the Punjab university he was a big failure. Why was he sent to Banaras Hindu University ?

MR. SPEAKER : They are taking about U.P.....

DR. TRIGUNA SEN : I welcome the suggestion of hon. Member, Shri Prakash Vir Shastri. He said that political parties should not interfere in the administration of universities. If the parties could come to an understanding it will be a good day for academics in this country. Sir, secondly, he said this, if I have understood him right, he referred to the students and said that I was with them to drive away the Vice-Chancellor...

SHRI ATAL BIHARI VAJPAYEE (Balrampur): That is what they think.

SHRI NATH PAI (Rajapur) : That is what the students say. That is what he said.

DR. TRIGUNA SEN : That is a different issue. They ought to have met me, because I was always available here. But the question is what was the Vice-Chancellor doing to maintain peace and order, law and order in the university. I was directly in contact with him every day and I know what is happening there and we are all concerned about the law and order. If anybody has got any idea like this that I am advising that the Vice-Chancellor should go, I think I should clear his mind, it is a down-right lie. The third question is about the ex-chancellor or ex-vice-chancellor of Benaras Hindu University not having gone there. All my life I resisted any interference by the Government in the autonomy of the university, for 36 years of my life; and I do not feel that Government should interfere in the administration of a university when the vice-chancellor is there and he is managing the affairs of the university to the satisfaction of the Government. Since I am in touch with him every day I did not feel it necessary that the Minister should go there...

SHRI HEM BARUA : What about the fear element ? He did not go there for fear of being molested..

DR. TRIGUNA SEN : You are mistaken.

SHRI S. KUNDU (Balasore) : The hon. Minister in his statement has referred to students indiscipline in India and also abroad. Sir, there is no doubt that the youth throughout the world are in revolt against the established society. They are against the norms which have been prescribed by their predecessors. The most unfortunate thing is this, that this movement has no positive direction and a purpose behind it. It has cost us quite a lot. The university campus has been a centre of orgy and violence and for spread of communal hatred. The hon. Minister has said and rightly, and he has sought our help also

[Shri S. Kundu]

in that, that we must not interfere in university autonomy. More than he, we on this side have always stood for university autonomy, and the records will prove it. But by and large, during the last twenty years, the vice-chancellors have been lured for higher promotions, and there has been a constant interference in the autonomy in the sense of pushing a certain candidate for appointment....

SHRI NATH PAI : Defeated Congressmen.

SHRI S. KUNDU : And there has been a tendency to give defeated Congressmen some jobs there and so on and so forth.

SHRI NAMBIAR (Tiruchirappalli) : There comes politics.

SHRI S. KUNDU : In these circumstances, I have a grave doubt whether the hon. Minister would be able to see that autonomy is not interfered with. But I would like to sound a note of caution here that this autonomy does not mean a free licence to do whatever they like. There have been very serious allegations; I am not going into them; I have reports with me, of murder, rape and such things and violence and so on.

Now, a committee is going to be appointed by the executive committee. One of the members of the executive committee, namely Shri Achyut Patwardhan has already resigned; perhaps, the hon. Minister knows that. In this executive committee the people of India have little reliance. What I would suggest is that let there be a high-powered independent committee appointed, consisting of topmost educationists of the country to go into the problem, not of violence and communal hatred, but the genesis of the students' indiscipline, of which Banaras Hindu University, Allahabad University or Gorakhpur University is a case in point.

DR. TRIGUNA SEN : That is what the vice-chancellor has also recommended. The vice-chancellor is appointing a committee to enquire into

this matter. As for indiscipline among the students, there are various causes. I must mention one cause. When I was in the House here yesterday, I saw one. The boys who sit above in the galleries see how we behave and learn a lesson from that also. There are so many other causes also. It becomes very difficult to tell the boys to behave well when I do not behave well.

SHRI HEM BARUA : Is it a rhetorical flourish? Is it a reflection on you when he makes a reference to what happened here yesterday?

SHRI NAMBIAR : By seeing that the students will learn how to fight for progressive causes, and they will learn how to behave; when an oppressive machinery is at work, the youth will know how they should fight it back. They will learn that lesson; that is good for the future generation and the welfare of our country. Let them learn that lesson.

SHRI S. M. BANERJEE (Kanpur) : I have all regard for Dr. Triguna Sen not in his capacity as Minister but in his capacity as an eminent educationist. The statement read out by him is just one side of the story, and I am afraid that this is exactly what Mr. Joshi, the vice-chancellor has issued to the press and has been telling all people. I would like to know whether it is a fact that in the Banaras Hindu University, in that particular election which had resulted in all that turmoil, he acted in a partisan manner and he was siding with a particular group in order to see that his candidate won. It is something unheard of. I have never heard of a vice-chancellor taking interest in a particular election. The hon. Minister was himself a vice-chancellor and an undisputed and one of the most beloved vice-chancellors of the Jadavpur University.

Today when he is making a statement, the Banaras Hindu University campus has been virtually converted into a concentration camp with more than 2,000 men from the provincial armed constabulary with their lathis etc. there.

SHRI NAMBIAR: There are also the CRP men in plain clothes there.

SHRI S. M. BANERJEE : Again, in Allahabad, what has happened ? There have been demands of the students which have been outstanding for long. After retirement, Shri R. K. Nehru had no job and he was thrust there as vice-chancellor and he was unable to solve the problem.

In Gorakhpur, merely because the students wanted to sympathise with the students of the Banaras Hindu University who were mercilessly beaten up by the police, the university has been closed. In my State, the Banaras Hindu University has been converted into a police campus, the Allahabad University has been closed and the Gorakhpur University has been closed, and if the students of Kanpur University or any other university go on a sympathetic strike just to sympathise with the students of the Banaras Hindu University those universities also will be closed. This is the state of affairs under the President's or Governor's rule in U.P.

The hon. Minister has said that the executive council of the university should immediately appoint a committee. This particular executive council is headed by the vice-chancellor himself. It is a peculiar thing that a person who is guilty or who is supposed to be guilty—he may not be guilty—and against whom a memorandum was presented by the All India Students' Federation on the 8th November, 1968—is himself going to appoint a committee. The students had presented that memorandum and discussed the matter with Dr. Triguna Sen; and they say that the students had been patted on the back by Dr. Triguna Sen and they had been told that the vice-chancellor would go away and so on; they never said that; they are here today and they never said that he had given them any assurance like that. It is a false thing which is being said against the students. They are all mature people and they can never issue that kind of statement. They are mature, in fact, much more mature than many Congressmen here.

SHRI RANJIT SINGH (Khalilabad) : More mature than Congressmen is not much of a compliment.

SHRI S. M. BANERJEE : The students can be mature. How does my hon. friend deny that ? Shri Ranjit Singh was a Major in the Army, but we are not minor; we are also major.

Till that high-powered committee is appointed, may I know whether as demanded by Shri S. Kundu, a delegation consisting of all the 'political leaders here or consisting of one representative from each group headed by the Education Minister himself would go there or a parliamentary committee consisting of representatives of all parties will go there so that the students and others who want to give evidence can do so without any fear of the vice-chancellor? I would like to know whether such a committee will be sent there by the Education Minister.

DR. TRIGUNA SEN : The hon. Member has asked three questions. The first is whether the vice-chancellor worked in a partisan spirit during the last election of the students' union. As far as my information goes, the vice-chancellor was in Australia attending a conference.... (Interruptions).

SHRI S. M. BANERJEE : I have documents here with me and I am prepared to prove it.

DR. TRIGUNA SEN : The vice-chancellor was in Australia for a long period of time during that period because of the Commonwealth Universities Conference.

SHRI HARDAYAL DEVGUN (East Delhi) : He broadcast from Australia via Peking.

DR. TRIGUNA SEN : I do not believe that. But it is a fact that the boy who contested for the presidentship of the union was actually not eligible to stand for election.

SOME HON MEMBERS : How ?

DR. TRIGUNA SEN : I do not know how or why. But it is a fact. But that does not mean that the vice-chancellor acted in a partisan spirit.

SHRI S. M. BANERJEE : That was the cause of the trouble.

DR. TRIGUNA SEN : Anyway, it is a fact that he was not eligible.

SHRI S. M. BANERJEE : I have the documents here with me. I am prepared to lay them on the Table of the House and that will prove that the vice-chancellor is not only misleading the Education Minister but he is misleading the entire country. In fact, he should be sacked immediately.

DR. TRIGUNA SEN : The second question is whether the PAC is still there in the campus. I said 'Yes'. The police is still there in the campus. Since the date of promulgation of section 144 they are there for fifteen days nearly. So, that is correct.

As regards the committee which the executive council is going to appoint, the vice-chancellor will not be a member of it; there will be a judge of the High Court and an eminent educationist, but not the vice-chancellor to inquire into this matter.

SHRI S. M. BANERJEE : Why is not a delegation of Parliament Members being sent there ? What is his objection to that ?

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं काशी विश्वविद्यालय के विद्यार्थियों को और अध्यापकों को बर्खास्त करना चाहता हूँ जिन्होंने मुट्ठी भर हल्लडवाजों के प्रयत्नों को विफल करके विश्वविद्यालय को जारी रखा है। अन्य विश्वविद्यालय बन्द किए जा रहे हैं लेकिन हिन्दू विश्वविद्यालय को बन्द करने की स्थिति नहीं आई क्योंकि अधिकांश विद्यार्थी पढ़ना चाहते हैं, अधिकांश प्रोफेसर पढ़ाना चाहते हैं और मुट्ठी भर लोगों को यह अधिकार नहीं दिया जा सकता कि वे विश्वविद्यालय की शान्ति को भंग कर दें और राजनीतिक उद्देश्य की पूर्ति के लिए सर्वस्वती के मन्दिर को कलंकित करें.....

श्री अमृत नाहाटा (बाइबर) : आर०एस० एस० के सड़के ने नर्स के साथ बलात्कार किया है उसके खिलाफ वाइस चांसलर ने एक्शन नहीं लिया।

SHRI BAL RAJ MADHOK (South Delhi): Here is a guilty conscience. (Interruptions).

MR. SPEAKER : Does Shri Amrit Nahata want the same kind of trouble here today also ? Why is he so much upset ? I do not understand. The hon. Member is not attacking the Congress. His name is there on the Order Paper, and, therefore, I have called him.

SHRI D. C. SHARMA : He is giving a chit to the Vice-Chancellor.

MR. SPEAKER : Does not matter. If one member has a right to condemn, another has the right to give a chit. Every member is equally entitled in this House in this respect.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं आशा करता हूँ कि विद्यार्थी और प्राध्यापक और जो विश्वविद्यालयों में अपनी शक्ति और अपने प्रभाव का उपयोग करके हल्लडवाजों के प्रयत्न को विफल करेंगे। विश्वविद्यालय चलते रहने चाहिए; विश्वविद्यालय बन्द नहीं होने चाहिए।

बनारस विश्वविद्यालय में यह गड़बड़ क्यों है ? हमारे मित्र, श्री ए० एम० बनर्जी, ने एक पहलू रखा है। मगर मैं दूसरा पहलू नहीं रखूंगा। (व्यवधान)

श्री शशि भूषण (खारगोन) : वहाँ पर आर० एस० ए० ने राजानन्दन का त्योहार मनाया और वहाँ विद्यार्थियों द्वारा बलात्कार किया गया।

SHRI KANWAR LAL GUPTA : (Delhi Sadar): He is a communist infiltrator in the Congress Party. He is not the only one; there are four or five such infiltrators.

MR. SPEAKER : Order, order.

श्री अटल बिहारी वाजपेयी : मद्रास से प्रकाशित हिन्दू न हिन्दू विश्वविद्यालय के बारे में अपने संवाददाता का जो रिपोर्ट छापी है, उस का एक अंग में सदन के सामने रखना चाहता हूँ। वह संवाददाता किसी दल से

सम्बन्धित नहीं होंगे। वह कम से कम हमारे दल से सम्बन्धित नहीं है। एक निष्पक्ष व्यक्ति की राय के नाते मैं उन की रिपोर्ट रखना चाहता हूँ। मैं उद्धृत कर रहा हूँ :

"The present trouble in the University has a genesis in an unholy alliance between a section of the senior professors in the University who have a vested interest in removing the present Vice-Chancellor and the student bodies of the Leftist parties. Though their interests are different, yet they combined on one objective, their antipathy towards the Vice-Chancellor who has proved a tough administrator. From the time Dr. Joshi took charge—he accepted this post after seven others had declined—this group led by a senior professor of technology were on their toes. Unless these elements are dealt with firmly, it is doubtful if the University would breathe a peaceful air and any outside educationist would like to accept the VC's office in this Centrally-administered University".

मैं शिक्षा मन्त्री से यह जानना चाहता हूँ कि विश्वविद्यालय के मामलों की जांच के लिए जो कमेटी बनाई जा रही है, क्या वह कमेटी अध्यापकों की दलबन्दी के बारे में भी जांच करेगी, जो दलबन्दी कभी कभी जाति के आधार पर होती है और कभी कभी राजनैतिक आवरण ले कर आती है। मुझे खुशी है कि शिक्षा मन्त्री महोदय ने अपनी स्थिति स्पष्ट की है। जहाँ तक मेरे दल का सवाल है, हम विश्व-विद्यालय को राजनैतिक अड्डा नहीं बनाना चाहते हैं, मगर जो बनाना चाहते हैं, हम उन के प्रयत्नों को सफल नहीं होने देंगे।

DR. TRIGUNA SEN : I have nothing to say.

SHRI ATAL BIHARI VAJPAYEE: A definite question was asked.

मैं ने प्रश्न पूछा है कि क्या कमेटी अध्यापकों के आचरण की जांच करेगी।

DR. TRIGUNA SEN : Vice-Chancellor has the full liberty. He has suggested in his letter that the Executive Council is going to appoint a Committee to go into it. I quote from his letter in which he has expressed the view 'that there is an urgent need for a thorough inquiry into the question of discipline and maintenance of law and order in the University'.

SHRI ATAL BIHARI VAJPAYEE: It is a limited question.

DR. TRIGUNA SEN : It is not, because he has not mentioned students only. He has referred to the causes of the present trouble in the University. I think that covers everything. It do not like to dictate to him.

12.33 Hrs.

PAPERS LAID ON THE TABLE

WEST BENGAL NOTIFICATION MAKING CERTAIN AMENDMENTS TO WEST BENGAL INDUSTRIAL DISPUTES RULES AND NOTIFICATIONS UNDER COAL MINES PROVIDENT FUND AND BONUS SCHEMES ACT, ETC.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): I beg to lay on the Table—

- (1) (i) A copy of West Bengal Notification No. 1582-I.R. dated the 18th March, 1968, making certain amendments to the West Bengal Industrial Disputes Rules, 1958, under subsection (4) of section 38 of the Industrial Disputes Act, 1947, read with clause (c) (iv) of the Proclamation dated the 20th February, 1968, issued by the President in relation to the State of West Bengal.
 - (ii) A statement showing reasons for delay in laying the above Notification.
[Placed in Library. See No. LT-2082/68]
- (2) A copy each of the following Notifications under Section 7A